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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1040/2003

Friday, this the 25th day of April, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Kartar Singh Panwar
s/o Sh. Bhanwar Singh Panwar
r/o Vill. & P.O. Rajokari,
New Delhi

..Applicant
(By Advocate: Shri S.C. Saxena)

Versus

1. The Chief Secretary
Govt. of NCT of Delhi
Delhi Sectt. I.G. Stadium
I.P.Estate, New Delhi
2. Director of Health Service
Govt. of NCT of Delhi
3. Delhi Staff Selection Board
Through its Secretary
Karkardooma Court Complex
Delhi
4. Dr. B.S. Banerjee
Principal Hospital and Coordinator
Additional Secretary
Dept. of Health & Family Welfare
Govt. of NCT of Delhi
9th Floor, A-Wing, Delhi Secretariat
IP Estate, New Delhi-2

..Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

At the request of applicant's learned counsel, OA
is dismissed as withdrawn with liberty to file a fresh
application stating detailed facts.

(Govindan S. Tampi)
Member (A)

/sunil/

(Signature)

(V.S. Aggarwal)
Chairman